



**TRIPURA JUDICIAL ACADEMY
HIGH COURT COMPLEX, AGARTALA**

E-mail: tja.agt2014@gmail.com / Website : <http://tja.tripura.gov.in>

F.14(5)-HC/TJA/2015-18/ 4004-20 Dated, Agartala, the 6th June, 2018.

N O T I F I C A T I O N

Hon'ble the High Court of Tripura has been pleased to nominate the following Judicial Officers of Tripura to attend various programmes of the LNJNI National Institute of Criminology and Forensic Science, Rohini, Delhi during the period from July, 2018 to September, 2018 as per schedule mentioned below:-

Name of the Officer	Course Nominated	Course timing
Sri Gobinda Das Civil Judge (Sr. Div) & Assistant Sessions Judge, North Tripura. E-mail: gobindadas@aij.gov.in Mobile: 09436189614	Course on Intellectual Property Rights Violations	23-25 July, 2018 (03 days)
Sri Ravi Dahiya Addl. District Judge, Khowai, West Tripura. E-mail: ravi.dahiya75@aij.gov.in Mobile: +919868440926	Course on Scheduled Castes/ Scheduled Tribes/ Other Backward Classes & Minority Community.	27-29 August, 2018 (03 days)
Sri Debasish Kar Secretary, District Legal Services Authority, West Tripura. E-mail: debashish.kar@aij.gov.in Mobile: 09402569746	Course on Deviance among Street Children	4-6 September, 2018 (03 days)
Smt. Sharmistha Mukherjee Chief Judicial Magistrate, West Tripura. E-mail: sharmistha.mukherjee@aij.gov.in Mobile: 09402169211	Course on Impact of Forensic Reports on Judicial Decisions in a Criminal Trial	04-07 September, 2018 (04 days)
Sri Ramdas Chottopadhyay Secretary, District Legal Services Authority, Kailashahar, Unakoti Judicial District. E-mail: rhattopadhyay@aij.gov.in Mobile: 09862794003	Course on Juvenile Social Maladjustment	17-20 September, 2018 (04 days)

The nominated officers must not proceed to attend the training before verifying the acceptance of the nomination by the Institute. The list of accepted nominees can be downloaded from the website www.nicfs.nic.in under the link '**Training**' about 30 days prior to the course. The nominated officers will be accommodated either in NICFS Hostel or the Institute will facilitate their stay in a nearby Hotel. The nominated officers are requested to inform the Institute about the rate of DA admissible to them. The attendance in the programmes will be treated as official duty.

By order,
SD/-
(A. Paul)
Director

Tripura Judicial Academy

Copy for information to:-

1. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura.
2. The Secretary to Hon'ble Mr. Justice, S. Talapatra, Judge, High Court of Tripura.
3. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura.
4. The Director, LNJNI National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi-110085. Fax- +91-11-27511571. E-mail: training.nicfs@nic.in.
5. The District & Sessions Judge, West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar.
6. The Member Secretary, District Legal Services Authority, Agartala.
7. The Addl. District & Sessions Judge, Khowai, West Tripura Judicial District.
8. The Civil Judge (Sr. Div) & Assistant Sessions Judge, North Tripura Judicial District, Dharmanagar.
9. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), West Tripura Judicial District, Agartala.
10. The District, Secretary, District Legal Services Authority, Unakoti Judicial District, Kailashahar.
11. The District Secretary, District Legal Services Authority, West Tripura Judicial District, Agartala.
12. **Sri Ravi Dahiya**, Addl. District & Sessions Judge, West Tripura Judicial District, Khowai (**E-mail: ravi.dahiya75@aij.gov.in**) along with a copy of the letter dated 20.04.2018 of the Director, LNJNI, Rohini, Delhi for information.
13. **Sri Gobinda Das**, Civil Judge (Sr. Div) & Assistant Sessions Judge, North Tripura Judicial District, Dharmanagar (**E-mail: gobindadas@aij.gov.in**) along with a copy of the letter dated 20.04.2018 of the Director, LNJNI, Rohini, Delhi for information.
14. **Smt. Sharmistha Mukherjee**, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), West Tripura Judicial District, Agartala (**E-mail: sharmistha.mukherjee@aij.gov.in**) along with a copy of the letter dated 20.04.2018 of the Director, LNJNI, Rohini, Delhi for information.
15. **Sri Ramdas Chottopadhyay**, Secretary, District Legal Services Authority, Kailashahar, Unakoti Judicial District (**E-mail: rchattopadhyay@aij.gov.in**) along with a copy of the letter dated 20.04.2018 of the Director, LNJNI, Rohini, Delhi for information.
16. **Sri Debasish Kar**, Secretary, District Legal Services Authority, West Tripura Judicial District, Agartala (**E-mail: debashish.kar@aij.gov.in**) along with a copy of the letter dated 20.04.2018 of the Director, LNJNI, Rohini, Delhi for information.
17. The System Analyst, High Court of Tripura, Agartala with request to upload the Notification in the website of the High Court of Tripura and the website of Tripura Judicial Academy.

ADJ 6/6/18
Director
Tripura Judicial Academy